

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
KOLKATA DEBT'S RECOVERY TRIBUNAL-I
JEEVAN SUDHA BUILDING, 9th Floor
42C J.L.NEHRU ROAD, 9th FLOOR
KOLKATA-700071

No.01/20/2012/DRT-1/Kol/Cont.Engagement-Vol-1/1082 Dated: 20.11.2017

NOTICE

Sealed tender quotations are invited from the interested parties for a contract of 3 months w.e.f (01.12.2017 to 28.02.2018) for placing staff on outsourcing basis. ISSA is barred from participating against this Notice.

2. Sealed tender quotations should reach this Tribunal within 4 P.M of 28.11.2017.
3. Any other information not mentioned in the Notice may be obtained from this office during office hours on all working days.
4. The authority reserves the right to accept or reject any or all the quotations either in part or in full without assigning any reason whatsoever.
5. This issues with the approved of the competent authority.


(Gautam Nandy)
Section Officer

Section Officer
Debt Recovery Tribunal No.1
Kolkata

✓ Notice Board.